

**K.R. NARAYANAN**) : (a) Software export increased during the year 1986 as compared to 1985.

(b) The computer software exports are expected to grow at the rate of 60% during 1987 as compared to that in 1986.

**Discussions with French Foreign Minister**

**7508. SHRIMATI BASAVARAJESWARI** : Will the Minister of FINANCE be pleased to state :

(a) whether French Foreign Minister visited India during March, 1987 and had discussions on economic relations between the two countries;

(b) whether the projects on which France has agreed to help and assist were discussed; and

(c) if so, the details of the projects that will be assisted by France and to what extent France has agreed to finance the projects ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT)** : (a) France Foreign Minister Mr. Jean Bernard Raimond visited India in March, 1987 and had discussions with the Minister for External Affairs.

(b) Discussions with Minister Raimond were of a general character and no specific project or the financing thereof came up for discussion.

(c) Does not arise.

**Opening of Representative Office of Sanwa Bank in India**

**7509. SHRI G.S. BASAVARAJU : SARI S.M. GURADDI :**

Will the Minister of FINANCE be pleased to state :

(a) whether world's fifth largest bank Sanwa has decided to open a representative office in India;

(b) if so, the main objective of the Sanwa Bank;

(c) whether this is the third Japanese bank which will operate in India;

(d) whether this bank will also extend loans to Indian Government; and

(e) the other organisations to which this bank proposes to provide loans and the conditions thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY)** : (a) to (e). Sanwa Bank Ltd., a Japanese Bank, has opened its Representative Office at New Delhi on 27.3.1987. Sanwa Bank Ltd. is the fourth Japanese Bank having presence in India.

The Representative Offices of foreign banks in India are not permitted to carry out any banking business in India. Their function is mainly to promote the services of their parent offices in India and work as Liaison Offices. The Representative Office of Sanwa Bank Ltd. at New Delhi is not permitted to extend any loans or advances to the Government of India or to any other organisations in India.

**Fraud in Lashker-Gwalior Branch of State Bank of Indore**

**7510. SHRI RAJ KUMAR RAI** : Will the Minister of FINANCE be pleased to state :

(a) whether a fraud through an alleged wrong advance by the State Bank of Indore Lashker-Gwalior Branch has been detected recently;

(b) if so, the details of the amount and bank officials involved; and

(c) the action taken in this regard ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY)** : (a) State Bank of Indore has reported that a fraud of Rs. 0.58 lakhs approximately took place at its Lashkar (Gwalior) Branch in the year 1981. However, the fraud had taken place not through wrong advance but withdrawal by collecting a fraudulently altered draft.

(b) The Bank has reported that a draft for Rs. 57,525.05 reported to have